

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 14 of 2012 & I.A. No. 157 of 2013

Dated: 9th July, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of:

North Delhi Power Ltd. Appellant (s)

Versus

Delhi Electricity Regulatory Commission Respondent (s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan

**Counsel for the Respondent (s) : Mr. Pradeep Misra &
Mr. Daleep Kumar Dhayani for R-1
Mr. Sanjay Sen, Sr. Adv.
Amicus Curiae
Mr. Anurag Sharma**

ORDER

We have heard Mr. Sanjay Sen, Learned Senior Counsel appearing as Amicus Curiae. He wants to make submissions on consumer related issues on the next date.

Post the matter for further submissions on those issues on 29th July, 2013 at 2.30 p.m. This matter has to be listed as item no.1.

**(V.J. Talwar)
Technical Member
vt/rkt**

**(Justice M. Karpaga Vinayagam)
Chairperson**